

1	2	3	4	5	6	7	8
30.	Andaman and Nicobar Islands	0	0	0	1	0	1
31.	Chandigarh	0	0	0	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	0	0	0	2	0	2
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	2	0	2	0	0	0
TOTAL UT(s)		2	0	2	3	0	3
TOTAL (ALL INDIA)		28	0	28	192	59	251

*Source: Crime in India.*

### **Paramilitary Forces facing shortage of ammunition**

2450. SHRI ANAND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards the fact that the paramilitary forces guarding India's border, fighting insurgency and terrorism are facing a massive shortage of ammunition;

(b) if so, the extent of shortage of ammunition required by paramilitary forces for close combat operations;

(c) what other tactical shortages are there in the equipment of the paramilitary forces; and

(d) the steps taken by Government to ensure adequate availability of ammunition to meet the requirements of paramilitary forces in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) There is no shortage of ammunition for weapons and no tactical shortage in equipment with Central Armed Police Forces (CAPFs). However, there is an increased demand for 9mm ball ammunition.

(d) Ammunition is allocated to CAPFs by Ministry of Home Affairs from Ordnance Factory Board (OFB) as per requirement of CAPFs. OFB has committed to

supply 3.6 crores 9mm ball ammunition in 2016-17 by way of upscaling their manufacturing capacity in order to meet their requirement.

Apart from this, Qualitative Requirements of 9mm ball ammunition has also been approved by this Ministry, so that Force can procure 9mm ball ammunition from other sources as per their requirement.

#### **Verification of SSB volunteers**

†2451. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an order for actual verification of SSB volunteers situated in various parts of the country had been issued by the Ministry;

(b) whether the Ministry has received State-wise verification report of SSB volunteers;

(c) if so, the date on which it was received and the details of the decisions taken by the Ministry to resolve their problems so far, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) The list of volunteers available with SSB was updated by conducting physical verification of volunteers. A State-wise list of 94832 volunteers belonging to 17 States has been received by the Ministry of Home Affairs. Chief Secretaries of these states have been advised by Ministry of Home Affairs that these volunteers are valuable and trained resource who can be deployed in critical situations; they can, for instance, be deployed immediately in law & order situations as Home Guards and Civil Defence Volunteers.

#### **Criminals acquitted due to lack of sufficient witnesses**

2452. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that a large number of criminals involved in several heinous crimes are acquitted by the courts on the ground of insufficient witnesses against them;

(b) whether Government has conducted any enquiry to ascertain the number of such criminals acquitted by Courts during the last three years on this ground and if so, the details thereof; and

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†Original notice of the question was received in Hindi.